

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR**

ORDER SHEET

COURT NO. : 1

16/11/2018

O.A./290/401/2017

GURNEK SINGH

M.A./290/198/2018

-V/S-

M.A./290/219/2018

M/O DEFENCE

[MA 198/18 FOR EARLY HEARING]

[MA 219/18 FOR VACTION OF IR]

[FOR IR CONTINUE]

ITEM NO:49

FOR APPLICANTS(S) Adv. : Mr. J.K. Mishra

FOR RESPONDENTS(S) Adv.: Mr. K.S. Yadav for R/1 to R/2
Ms. Smitra Singaria for R/3

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for both sides.</p> <p>Admit subject to legal pleas.</p> <p>MA No.198/2018 for early hearing of OA No.401/2017 is disposed off. Accordingly, list the OA on 30.01.2019 for final hearing.</p> <p>IR to continue till then.</p> <p style="text-align: right;">(HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">(A MUKHOPADHAYA) MEMBER (A)</p> <p style="text-align: center;">rss</p>